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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 227/73(4)/NCLT/AHM/2017


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018**

Name of the Company: Daksh R. Shah & Ors.
V/s.
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	PAVAN S-GODIAWALA	ADVOCATE	PETITIONER	
2.				


ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner. None present for Respondent.

Respondent not filed reply.

Heard arguments of learned Counsel for Petitioner.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.